

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 12<sup>th</sup> July, 2016*

No.HC.VII-71/2016/ 3356 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Aparna Ajitsaria, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Judicial), Gauhati High Court in her Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Binod Kumar Chetri transferred.

Smti Ajitsaria will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment on 01.08.2016.

No.HC.VII-71/2016/ 3357 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Satyajit Karmakar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni, an Officer in Grade-III of the Assam Judicial Service, as Deputy Registrar (Bench), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Nilkamal Das already transferred on promotion.

Shri Karmakar will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Bijni and proceed to join his new assignment immediately.

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No. HC.VII-71/2016/ 3358 - 3419 /A.

Dated 12.07.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Smti Aparna Ajitsaria and Shri Satyajit Karmakar at the disposal of the Gauhati High Court with effect from the date of their joining in the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
4. The District and Sessions Judge, \_\_\_\_\_
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati

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9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
13. The Special Judge, Addl. CBI Court, No.1, 2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Aparna Ajitsaria, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur
16. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
17. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
18. The Chief Judicial Magistrate, \_\_\_\_\_
19. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. Shri Satyajit Karmakar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni
21. The Director, Law Research Institute, Gauhati High Court, Guwahati
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
23. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
24. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
26. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
27. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR GENERAL**

M. J.  
12.09.26